

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 7th March, 2016

No. 96 A. In exercise of the powers conferred upon the High Court under Sub Section (I) of Section 13 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Executive Officers named in Column no.2 of the table given below are appointed as Special Judicial Magistrates of the 2nd Class for one year from the date of issuance of the Notification, within the territorial jurisdiction mentioned against their names in Column no. 3 of the table, to try cases under the Jharkhand Conduct of Examination Act, 2001 which they can competently try under the Code of Criminal Procedure, 1973.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 2nd Class to try summarily the cases under the Jharkhand Conduct of Examination Act, 2001 as are covered under Section 261 of the Cr.P.C.

The Officers named in column no. 2 are also conferred with the powers to take cognizance of the offences under the Jharkhand Conduct of Examination Act, 2001 which they have been authorized to try in their territorial jurisdiction.

Sl. No.	Name of the officers with designation and present place of posting	Jurisdiction for which powers to be vested
01	02	03
01.	Sri Arun Kumar Ekka, Sub Divisional Officer, Sadar Medininagar	Sadar Medininagar
02.	Sri Meghnath Oraon, Executive Magistrate, Palamau	Palamau
03.	Sri Rupesh Kumar Sinha, Executive Magistrate, Palamau	Palamau
04.	Sri Uday Kumar Sinha, Executive Magistrate, Palamau	Palamau
05.	Sri Amrendra Kumar Sinha, Sub Divisional Officer, Chhattatpur	Chhattatpur
06.	Sri Giriwar Minz, Executive Magistrate, Chhattatpur	Chhattatpur
07.	Sri Surjit Kumar Singh, Sub Divisional Officer, Hussainabad	Hussainabad
08.	Sri Parmeshwar Kuswaha, Executive Magistrate, Hussainabad	Hussainabad

By order of the Court

Sd/- Anil Kumar Choudhary

Registrar General

Memo no.-----/ Apptt.

dated Ranchi, the -----

Copy forwarded to the Central Project Co-ordinator I/c., High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the forthcoming issue of Jharkhand e-Gazette.

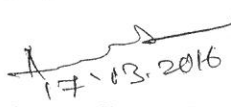
Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 2350-----/Apptt.

dated Ranchi, the 17.3.16-----

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms and Rajbhasha, Govt. of Jharkhand, Ranchi/Accountant General, Jharkhand, G.E. 5, Doranda, Ranchi/ Principal District & Sessions Judge, Palamau at Daltonganj / Deputy Commissioner, Palamau for information and (communication to the officers concerned).


17.3.2016

Registrar General